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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP273/16	TP 245/17	Hearing	100/ 104	Hipe Transportation Infrastructure Ventures Pvt.Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATTI. P. JOHN
SPT Legal

Adviser for petitioner.



Counsel for petitioner is present. Registry to check and put up note to the compliance
of order dated 10.03.2017.

List it on 13.07.2017.


MEMBER (J)


MEMBER (T)